## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 167/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

NAME OF THE PARTIES:

K.P. Mondal & Sons Ltd.

V/s.

Fourcess Engineering India Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

O Sudha Thurse lawyer for logover Ama

<u>ORDER</u>

## TCP No. 167/I&BP/NCLT/MB/MAH/2017

The Petitioner's side is absent whereas Corporate Debtor's side is present.

Since the Petition has come for hearing already 4-5 times, the Petitioner's side is hereby directed to be present on the next date of hearing, failing which, this Petition will be dismissed for default.

List this matter on 20.02.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)